


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.54/BB/ 2017	-	For Hearing	230/232	Gokaldas Exports Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V. SREEDHARAN 98452 143 99	Transferee Companies VJ to G) and Gokaldas Exports Ltd (Transferee company)	

The matter is listed today for consideration. PCS has filed one more additional memo in the Registry along with annexures. The contention of counsel for petitioner that the Tribunal can dispense with convening of meeting of shareholders of Transferee Company. In that connection, he has two rulings of NCLT Mumbai and NCLT Chennai Benches.

List it for consideration on 25.09.2017.

  
MEMBER (J)

  
MEMBER (T)